

National Green Tribunal/राष्ट्रीय हरित अधिकरण
Principal Bench/प्रधान न्यायपीठ
Faridkot House/Copernicus Marg/फरीदकोट हाउस, कॉपरनिकस मार्ग,
New Delhi/नई दिल्ली -110001

No. NGT(PB)/106/Admn./2014 / 71

January 18, 2018

NOTICE

Subject: Withdrawal of process of engagement of Law Clerks in the National Green Tribunal, Principal Bench, New Delhi and its Zonal Benches at Bhopal, Chennai, Pune and Kolkata-Notice No. NGT/PB/106/2016/874 dated 28.08.2017.

It is hereby informed that the process for engagement as Law Clerks in the National Green Tribunal, Principal Bench, New Delhi and its Zonal Benches at Bhopal, Chennai, Pune and Kolkata, in pursuant to NGT Notice No. NGT/PB/106/2016/874 dated 28.08.2017, has been withdrawn.

2. The above information is for all concerned candidates who have submitted applications for engagement as Law Clerks(contractual basis) in pursuant to NGT Notice No. NGT/PB/106/2016/874 dated 28.08.2017, and attended the interview/group interaction held on 16th & 17th October, 2017. .

(Mukesh Kumar Gupta)
Registrar General & Head of Office

18 JAN 2018

Copy to:-

1. PPS to Hon'ble Chairperson
2. PS to Ld. Registrar General
3. Ld. Registrars, NGT, Zonal Benches at Bhopal, Chennai, Pune & Kolkata (for information)
4. Incharge, Computer Section of NGT(for uploading this notice on the website of NGT)
5. All Section Incharge, NGT(PB)
6. Consultant (Admn.)
7. Guard File
8. Files Concerned



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